

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:879

ANSWERED ON:04.08.2011

NATIONAL LAND RECORDS MODERNISATION PROGRAMME

Kashyap Shri Virender;Thakur Shri Anurag Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether assistance is provided to update the land records of the States under National Land Records Modernisation Programme (NLRMP);
- (b) if so, the details thereof;
- (c) whether the State Government of Himachal Pradesh has forwarded a proposal in March, 2010 seeking funds for digitization of cadastral maps under NLRMP;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the reasons for its pendency so far and the time by which approval is likely to be accorded to the said proposal?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) Yes, Sir.

(b) Under National Land Records Modernization Programme (NLRMP), the Central Govt. is providing financial assistance to the States for Computerization of textual & spatial Land Records and Training and Capacity Building; Survey/resurvey and establishment of modern record rooms; and for computerization of Registration offices and their connectivity to revenue offices the funding pattern of 100%,50% and 25% respectively.

(c) Yes, Sir.

(d) & (e) Department of Land Resources had sanctioned an amount of Rs.243.87 lakhs for digitization of Cadastral Maps and integration with RoRs during the year 2007-08 and 2008-09 to the State Government. Himachal Pradesh Government requested for release of the remaining balance amount of Rs.506.15 lakhs towards digitization of Cadastral Maps and integration with RoRs. The demand Rs. 506.15 lakh arose due to revision in the rate of digitization.

At present, State Government has an unspent balance of Rs. 815.77 lakhs lying with them. As the unspent balance with the State is quite high, further release of funds to State Government was not considered.